## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH **CALCUTTA**

OA. No. 894 of 1997

Date of Order: 1-02-2006

Hon'ble Mr. B.N. Som, Vice-Chairman (A) Hon'ble Mr. B.V. Rao, Judicial Member

Utpal Kr. Ganguly & Ors.

## Eastern Railway

For the Applicant : Mr. B. Mukherjee, Counsel

For the Respondents: Mr. P.K. Arora, Counsel

## ORDER

## PER MR. B.N. SOM, VC(A):

Heard Ld. Counsel for both the parties.

Mr. Arora, Ld. Counsel for the respondents by placing copy of the service book 2. of the applicants submits that the applicants have since been promoted as Head Clerk in the scale of Rs.5000 - 8000/- w.e.f. 3.6.2000 and the said promotion having become effective and the grievance of the applicants having been made substantially, the application has become infructuous. Mr. Mukherjee, Ld. Counsel for the applicants submits that he has no specific instruction and therefore, he seeks time for obtaining the same.

Having heard both the parties, the O.A. is disposed with liberty granted to the applicants to represent their grievances before the competent authority, if they are still not satisfied with their seniority position and take such further measure as may be available to them under law to redress their grievances. No costs.

MEMBER(J)

VICE-CHAIRMAN

DKN